

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX: NEW DELHI**

No. Judl. II/F.7/South/Saket/2020/LKD-838 New Delhi, Dated: 23-12-2020

ORDER

In exercise of powers vested in the undersigned by virtue of under Section 10 (3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during Winter Vacations 2020, through video conferencing, as indicated herein below :-

Criminal & Special Acts Cases

Sl. No.	Name of the Judicial Officer	Dates on Duty
1.	Sh. Nikhil Chopra, ADJ-02	26.12.2020 & 28.12.2020
2.	Dr. Saurabh Kulshreshtha, ASJ-01 (POCSO)	29.12.2020
3.	Sh. Atul Kumar Garg, PO MACT	30.12.2020 & 31.12.2020

Civil Matters

Sl. No.	Name of the Judicial Officer	Dates on Duty
1.	Sh. Sumit Dass, ADJ-03	26.12.2020, 28.12.2020, 29.12.2020 & 30.12.2020
2.	Ms. Vineeta Goyal, ASJ (SFTC)	31.12.2020

The aforesaid Judicial Officers and Staff so detained shall be entitled to avail compensatory leave in the year 2021 in lieu of the duty actually performed during Winter Vacations 2020.

In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty and the staff so detained shall also be entitled to avail the compensatory leave. The officers must intimate to the office names and particulars of staff detained by them for such purposes in advance.

The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sundays and other holidays, if any.

(POONAM A. BAMBA)

Principal District & Sessions Judge South,
District Court Complex, Saket, New Delhi

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Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South East, South West, East, Shahdara, New Delhi, North, West, North East Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex with request to provide pool car facility to such of the above-mentioned Judicial Officers as are availing the same.
5. **The Judicial Officers concerned with the request to detain their staff ie Reader, One Stenographer, Ahlmad and Two Orderlies during winter vacation and they shall also be entitled to avail the compensatory leave.**
6. The Chief Public Prosecutor, South District, Saket Court, New Delhi.
7. The AO (Judl.)/In-charge of all the Branches, South District, Saket Courts.
8. The Secretary Bar Associations of all the District Courts of Delhi & New Delhi.
9. The PRO/APRO of all the District Courts of Delhi & New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. The Computer Branch, South District, Saket Court Complex, New Delhi.
12. PS to the District & Sessions Judge, South, Saket Court Complex, New Delhi.
13. Reader to the Principal District & Sessions Judge, South, Saket Courts.
14. R & I Branch, South District for uploading on LAYERS.
15. Notice Board.

(POONAM A. BAMBA)

Principal District & Sessions Judge South,
District Court Complex, Saket, New Delhi